THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMI-CALS AND PETRO.CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) to (f) The details of measures announced by the Government in December, 1986 are contained in the booklet "Measures for Ratioalisation, Quality Control and Growth of Drugs & Pharmaceutical Industry in India" copies of which are available in the Parliament Library. New Drug Price Control Order based on these mea-

Liaison men in Public Sector Enterprices

sures is yet to be announced.

2583. SHRI N. E. BALARAM: SHRI SURAJ PRASAD:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government have decided to do away with all liaison men on the rolls of public sector enterprises; and

(b) if so, what are the details thereof and the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) No. Sir.

(b) Does not arise.

Gas leakage in the Durgapur Chemicals Limited

2584. SHRI SANTOSH BAGRO-DIA:

SHRI VIRENDRA VERMA:

SHRI SHARAD YADAV: SHRI CHATURANAN MISHRA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that there had been a leakage of chlorine gas in Durgapur Chemicals Ltd. on 10th June, 1937;

(b) if so, what were the causes thereof;

(c) what is the number of persons who died or were affected as a result of this accident.

to Questions

(d) whether any inquiry has since been conducted into the incident and if so, what are the dutails thereof; and

(e) what action Government have taken to avoid such leakage in that plant in future?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMI-CALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SIN(GH); (a) Yes, Sir.

(b) According to the report received from the Government of West Bengal, the leakage had developed from a leaky bonnet joint of one of the valves in one of the storage tanks which alongwith the valve was subsequently blown out and liquid chlorine started escaping from the opening profusely.

(c) According to the report received from the Government of West Bengal. 28 persons in all had been affected by inhalation of chlorine gas but there had been no loss of life.

(d) and (e) The State Government has appointed a Committee to investigate into the causes and circumstances leading to the accident in the Chlorine Plant of Durgapur Chemicals Ltd. on 10-6.1987, identify the existing defects in the Plant machinery and method of operation, if any, in the Caustic Chlorine Plant, and also to suggest specific steps to be taken to prevent recurrence of such accidents in future.

Demand of high speed diesel in, Western U. P.

2585. SHRI BEKAL UTSAHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that with a view to meeting the growing demand for high speed diesel in Western Uttar Pradesh Government have

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